

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

C.P. No. 155/(MAH)/2017

CORAM:

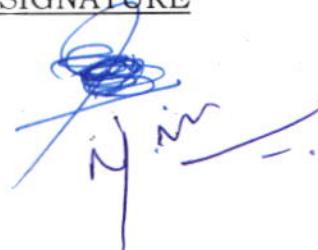
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: M/s. Navjeevan Credit & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

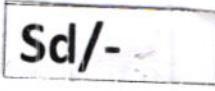
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Manoj Mimani	Company Secretary	

ORDER

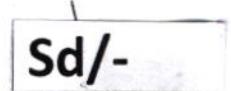
CP No. 155/14(1)/NCLT/MB/MAH/2017

The Company Petition is admitted with a direction to the Petitioner to give publication as mentioned u/s.14(1) of the Companies Act 2013 and the Rules made thereunder.

List this matter on 24.7.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)